

BY SPEED POST / FAX / e-mail

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167/2014/1406/A

From:- Shri R.A. Tapadar
Officer on Special Duty
Gauhati High Court, Guwahati &
Joint Director (Officiating)
Judicial Academy, Assam

To
**The Vice-Chancellor
National Law University Odisha
Kathajodi Campus
Sec.-13, CDA
Cuttack – 753015**

Dated- Guwahati, the 30th March, 2016

Sub : ***Withdrawal of nominations*** from the Eastern Regional Conference cum Training on Human Trafficking, scheduled to be held on 9 – 10, April 2016 at the National Law University Odisha, Kathajodi Campus, Sector 13, CDA, Cuttack, Odisha.

Ref. : (i) Your letter No. 02/CCR NLUO/16, dated 15.02.2016
(ii) This Registry's letter No. HC.VII-167/2014/1000/A, dated 24.02.2016

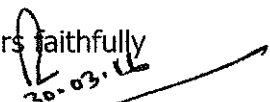
Sir,

With reference to the subject cited above, I am directed to inform you that Hon'ble the Gauhati High Court has been pleased to ***withdraw*** the nominations, made for the aforesaid Conference (intimated to you vide the letter under reference, dated 24.02.2016), in view of the 14th All India Meet of State Legal Services Authorities at Hyderabad on 9th & 10th April, 2016.

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM

Memo No. HC.VII-167/2014/1407 - 1429/A dated 30.03.2016

Copy forwarded for information and necessary action to

(in reference to this Registry's earlier letter No. HC.VII-167/2014/1001 – 1020/A, dated 24.02.2016):

1. The L.R. and Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.
6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.
7. The Registrar (Vig. / Admn. / Judicial), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl. **He / she is requested to inform the concerned officer of his / her State accordingly.**
10. Smt. Nino Iralu, Member Secretary, Nagaland State Legal Services Authority, Kohima
11. Shri J.J. Denga, Member Secretary, Mizoram State Legal Services Authority, Aizawl
12. Shri Budi Habung, Member Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar
13. Shri M.K. Saikia, Deputy Secretary, Assam State Legal Services Authority, Guwahati.
14. The Joint Registrar (Judl. / PM & P), Gauhati High Court, Guwahati.
15. The Joint Registrar, Gauhati High Court, Itanagar Bench. **He is requested to inform the concerned officer of his State accordingly.**
16. The Administrative Officer, Judicial Academy, Assam.
17. The Systems Analyst, Gauhati High Court, Guwahati. **He is requested to upload this letter in the official web site of Gauhati High Court immediately.**
18. The Private Secretary to Hon'ble Mr. Justice Hrishikesh Roy, Gauhati High Court, Guwahati.
19. The Private Secretary to Hon'ble Mr. Justice A.K. Goswami, Gauhati High Court, Guwahati.
20. The Private Secretary to Hon'ble Mr. Justice Ujjal Bhuyan, Gauhati High Court, Guwahati.
21. The Private Secretary to Hon'ble Mr. Justice Nishitendu Chaudhury, Gauhati High Court, Guwahati.
22. The CA to Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


OSD & JOINT DIRECTOR (OFFICIATING)
JUDICIAL ACADEMY, ASSAM